

(c) and (d). An amount of Rs. 14.2 lakhs has been realised as wealth tax from the assesses of the State of Jammu and Kashmir upto 31.1.1994.

[*Translation*]

Capital Grant to Bihar

2507. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of FINANCE be pleased to state:

(a) whether the request of the Bihar Government for claiming capital grant is pending for approval of the Union Government; and

(b) if so, the decision taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). Information is being collected and will be laid on the Table of the House.

Role of I.D.B.I.

2508. SHRI RAM KRIPAL YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have issued any guidelines in regard to the role of the Industrial Development Bank of India; and

(b) if so, the details thereof and when these guidelines were issued?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b). The Industrial Development Bank of India (IDBI) was set up in July, 1964 under an Act of Parlia-

ment, as the principal financial institution for co-ordinating, in conformity with national priorities, the working of the institutions engaged in financing, promoting or developing industry, for assisting the development of such institutions for providing credit and other facilities for the development of industry and for matters connected therewith. While no specific guidelines relating to the role of IDBI have been issued by Government, there have been occasions when Government issued guidelines on specific subjects.

[*English*]

Low Budget Hotels

2509. SHRI S.M. LALJAN BASHA: SHRI ANKUSHRAO RAO-SAHEB TOPE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government are contemplating promotion of the low budget hotels;

(b) if so, the details thereof; and

(c) the places where such hotels are being or likely to be set up particularly in Andhra Pradesh?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). Construction of hotels is mainly a private sector activity. The Government grants 3% to 5% Interest Subsidy on loans granted by specified financial institutions to one, two and three star hotel projects in addition to fiscal benefits available to all categories of approved hotels.

(c) There are at present 50 approved hotel projects of one, two and three star category at 21 centres in